

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Civil Appeal No(s). 292-293/2025

IFCI LIMITED

Appellant(s)

VERSUS

LUCKNOW MUNICIPAL CORPORATION & ORS.

Respondent(s)

IA No. 173025/2025 - APPLICATION FOR PERMISSION

IA No. 89936/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 89934/2020 - EXEMPTION FROM FILING O.T.

Date : 27-10-2025 This matter was called on for hearing today.

For Appellant(s) :

Mr. Samiron Borkataky, AOR

For Respondent(s) :

Mr. Mukesh Verma, Adv.

Mr. Shashank Singh, AOR

Mr. Malak Manish Bhatt, AOR

Mr. Rohit K. Singh, AOR

Mr. Pritam Bishwas, Adv.

Mr. Yashveer Singh, Adv.

Mr. Shivansh Pundir, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Common Respondent No.1 and Respondent No. 3 in C.A. No. 292/2025 & Respondent No.2 in C.A. No. 293/2025 are duly Represented.

Issue reminder to High Court for expediting the dispatch of certificate of service in respect of Respondent No. 2 in C.A. No. 292/2025 (who is common with Respondent No.3 in C.A. No. 293/2025).

List again on 3.12.2025.

MASHROOR ALAM KHAN
Registrar